Annexure

Application For the Post of			in The Appellate	on Tribunal For Electricity		
1.	Name of the A	Applica	ant (in block letters)	:		
2.	Father's/ Hus	sband's	s Name	:		
3.	Date of Birth (dd/mm/yy)			:		
4.	Gender (M/F)			:		
5.	Address for c	orresp	ondence	:		
6.	Contact No.	(a)	Mobile	:	••••••	
		(b)	Landline	:	••••••	
		(c)	E-mail	:		
7.	Educational (Qualific	Cation (in chronological order	r) :		

Education Qualification	Board/University	Year of Passing	Division

From

To

Please state whether

8. Details of Employment (in chronological order):

Office/

Date:

Pay Scale with

	office/ titutions/ anizations	Grade Pay (MACP Granted, please specify)	From	10	working under Central/State Govt/Autonomous Org. or other category	Permanent/ Deputation
9.	Nature of	f duties with the prese	ent post:			<u> </u>
		•	_			
•••••	••••••	••••••	••••••	•••••••	••••••	••••••
•••••						•••••••
10.		ne present employmen				
10.	In case th		nt is held on	deputation		
10.	In case th	ne present employmen	nt is held on	deputation	, please state:	
10.	In case the a) The date b) Period c) Name	ne present employment	n t is held on	deputation	, please state:	
10.	In case the a) The date b) Period c) Name to whi	ne present employment ate of appointment I of appointment on dep of the parent office/org ch you belong:	nt is held on putation ganization	deputation	, please state:	
	In case the a) The date b) Period c) Name to whi	ne present employment ate of appointment I of appointment on dep of the parent office/org ch you belong: al information, if any	nt is held on putation ganization	deputation	, please state:	
	In case the a) The date b) Period c) Name to whi	ne present employment ate of appointment I of appointment on dep of the parent office/org ch you belong: al information, if any	nt is held on putation ganization	deputation	, please state:	

(Signature of the Candidate)

Address:

Post held

CERTIFICATE

(To be filled in by the authority forwarding the application)

Certified that:

- i) The particulars furnished by the candidates have been checked from available records and found correct.
- ii) It has been verified that the candidate is eligible as per conditions mentioned in the circular
- iii) No vigilance/departmental case is either pending or being contemplated against the candidate.
- iv) Certified that copies of last 5 year ACRs duly certified by Gazetteed officer are attached.
- v) There is no doubt about the integrity of the candidate.
- vi) In the event of the selection of the candidate, this organization shall have no objection to relieve him.

Date :		
Place :		
	Signature of the O	fficer
	Designation	
	Address	
	Telephone No.	
	(Office Seal)	
Date		
